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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**Co. Appeal No. 1/59(1)/NCLT/AHM/2016**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018**

Name of the Company: Rakesh Agarwal  
V/s.  
Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act: Section 59(1) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ISHAN P. SHAH	Advocate	Petitioner	
2.	SHYAM D. MOTWANI	Advocate	Respondent No.1 to 4	

**ORDER**

Learned Advocate Mr. Ishaan Shah present for Appellant. Learned Advocate Mr. Shyam Motwani i/b Learned Advocate Mr. Pushpadatta Vyas present for Respondents No.1 to 4.

At request of Learned Counsel for Appellant.

List the matter on 08.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 17th day of January, 2018.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**